

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1107/ND/2019

IN THE MATTER OF:

M/s. Top Trade

...PETITIONER

Vs.

M/s. Exit 10 Marketing

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 09.08.2019

Coram:

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

Present: Mr. Milan Singh Negi, Advocate for RP
Mr. Kapil Dev Taneja, RP in person
Mr. Aman Thukral, Advocate for Resolution Applicant

ORDER

Heard the Resolution Professional as well as the Resolution applicant. Matter reserved for orders.

Sd-

**(V.K. Subburaj)
Member (T)**

Sd-

**(P.S.N. Prasad)
Member (J)**

(Annu)